



GOVERNMENT OF JAMMU AND KASHMIR
Department of Rural Development and PR
Civil Secretariat, Srinagar/**Jammu**

Notification,
Jammu, the 10th January, 2019

SRO 28.- In exercise of the powers conferred by Sub-Section (6) of Section 4 of the Jammu and Kashmir Panchayati Raj Act, 1989 read with rule 47-A of the Jammu and Kashmir Panchayati Raj Rules, 1996, the government hereby notify the names of the Sarpanches and Panches in District **Baramulla** as per Annexure to this notification for the purposes of the said Act/rules.

The respective Halqa Panchayat shall be deemed to be duly constituted w.e.f 10th January, 2019

By order of the Government of Jammu and Kashmir

(Sheetal Nanda) IAS

Secretary to the Government,

Department of Rural Development & PR

No.:-RD&PR/PYT/ 06/2019 /Baramulla

Dated: -10-01-2019

Copy to the:-

- 01 All Financial Commissioners
- 02 Principal Secretary to the Hon'ble Governor
- 03 All Principal Secretaries to the Government
- 04 Chief Electoral Officer, J&K, Jammu.
- 05 All Commissioner/Secretaries to the Government.
- 06 Divisional Commissioner, Kashmir.
- 07 Inspector General of Police, Kashmir.
- 08 Deputy Commissioner, Baramulla
- 09 Director Rural Development Department Kashmir
- 10 Director, Local Bodies, Kashmir.
- 11 OSD to Hon'ble Advisor (K).
- 12 Assistant Commissioner Development, Baramulla.
- 13 District Panchayat Officer, Baramulla.
- 14 General Manager, Government Press, Jammu for publication.
- 15 Private Secretary to the Chief Secretary, J&K, Jammu.
- 16 Private Secretary to Secretary to the Government, Department of Rural Development & PR for information of Secretary.
- 17 In-charge Departmental Website.

